

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 418 of 1997

Date of order : 11.2.2002

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman

Hon'ble Mr. S. Biswas, Administrative Member

BIKASH CH. SAHA

vs.

UNION OF INDIA & ORS.
(M/O. LABOUR)

For the applicant : None

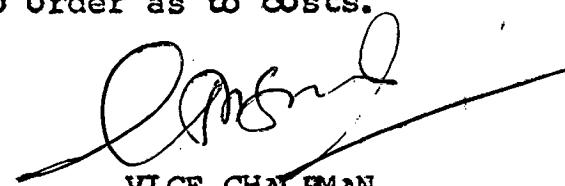
For the respondents : Mr. B. Mukherjee, counsel

O R D E R

None is present for the applicant even when the matter is called for the second time. The application is, therefore, dismissed for default. No order as to costs.

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MEMBER(A)

S.M.


VICE-CHAIRMAN